

quarters and also do not get payment of house rent allowance; and

(b) if so, the steps proposed to remove the hardships?

THE MINISTER OF RAILWAYS (PROF. MADHU DANAVATE):

(a) (i) Railway staff at Chidambaram who are classified as 'essential' for the purpose of allotment of quarters have been provided with quarters except those who do not require quarters.

(ii) House Rent Allowance is not admissible to staff working at Chidambaram, as it is not a classified city for the purpose.

(b) Does not arise.

Requirement of "AROMEX" raw material by Printing Ink and Surface Coating Industries

5719. **DR. VASANT KUMAR PANDIT:** Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Printing Ink and Surface Coating Industries in India require "AROMEX" a basic raw material for their Industry;

(b) whether Bharat Refinery is starving the above industry of its basic raw material received; and

(c) if so, what efforts have been made by the Government to keep the above industry running?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) Yes, Sir.

(b) The availability of Aromex being low in the month of July, the users of this product have been supplied the same on a pro-rata basis.

(c) Steps have been taken to increase the production of Aromex from August onward in order to meet the increased demand of the product.

Foreign Collaboration in setting up of new Fertilizer Factories

5720. **SHRI YASHWANT BAROLE:** Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether his Ministry arranged the construction of two new fertilizer projects under a separate management set-up and also invited foreign collaboration for the purpose ignoring the available technical services of the F.C.I. which had done similar jobs with distinction;

(b) if so, the names of the projects and the reasons for not giving the industrial technical leadership its due place in decision making process; and

(c) what are the details of the terms settled with the foreign collaborators?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) and (b). The implementation of two fuel oil based urea projects at Bhatinda and Panipat was taken up by a new company namely National Fertilizers Limited in 1974-75.

While the Indian public sector engineering companies have developed or acquired technology in regard to certain sections of fertilizer plants, the fertilizer industry has, nevertheless, to depend on external technology/know-how relating to certain vital sections of fertilizer plants like gasification, Ammonia Synthesis, CO₂ purification etc.

P&D Division of FCI which is executing similar fuel oil based fertilizer projects at Nangal and Sindri units of FCI, also had to acquire licence/process know-how for major part of the plants as also basic engineering from abroad. The services provided by P&D Division of FCI in the case of plants at Nangal and Sindri under FCI management, are being provided by Engineers India Ltd. another

Indian public sector undertaking, in the case of Bhatinda and Panipat fertilizer projects. The decision to entrust Engineers India Ltd. with implementation of Bhatinda and Panipat projects was taken in view of the fact that P&D Division of FCI was already implementing a large number of projects and was expected to take up for implementation four new projects also and was thus fully engaged.

(c) No foreign financial collaboration has been made for these projects. NFL has entered into engineering contracts with M/s. Toyo Engineering Corporation, Japan for supply of technical know-how, processes and basic engineering, including licences for processes required and for procurement assistance in respect of imported equipment and material and technical assistance for commissioning of these projects. The value of the contract with TEC for the above activity is Rs. 11.76 crores for Bhatinda Project and Rs. 8.05 crores for Panipat project.

Engineers India Limited, the Indian contractor for the project has also entered into an agreement with M/s. Veba-Chemie of West Germany for providing technical consultancy services for the design, erection and operation of both the plants, specialist assistance for pre-commissioning and start-up, and training of NFL and/or EIL technical personnel. The total cost of the contract with the above firm is Rs. 46 lakhs excluding the local expenses of their specialists which is also to be borne by EIL.

Earnings from Goods and Coaching Traffic (Northern Railway)

5721. SHRI BHARAT SINGH CHOWHAN: Will the Minister of RAILWAYS be pleased to state:

(a) the earnings from goods and coaching traffic separately on different Divisions of the Northern Railway during the period April, 1975 to March, 1977;

(b) whether it is a fact that on account of continued hard work and sincere efforts made by Senior Commercial Officers under the guidance of Divisional Superintendent the earnings on Allahabad Division had registered tremendous increase compared to the earnings given in the previous two years prior to April, 1975; and

(c) if so, what action Government propose to take in order to boost the morale of officers/Officials who were/are sincere to their work?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE):

(a) Information about earnings is not compiled division-wise but railway-wise. Earning from Goods and Coaching traffic of Northern Railway as a whole for the period April, 1975 to March, 1977 is as under:—

(Rupees in Crores)	
April, '75 to March '77	
Goods	342.26
Coaching	231.21

(b) and (c). Question does not arise.